

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA No.1085 of 1997

Present : Hon'ble Mr. Nityananda Prusty, Judicial Member

Hon'ble Mr. N.D. Dayal, Administrative Member

M.C. Mondal

-VS-

Posts

For the Applicant : None

For the Respondents: None

Date of Order : 04-11-2003

O R D E R

MR. NITYANANDA PRUSTY, JM

Ld. Counsel for the applicant is not present to-day in Court even on second call. On verification of record it is found that the Ld. Counsel for the applicant was not present on last three consecutive dates i.e. on 29.11.02, 31.3.03 and 15.7.2003. In view of above, as it appears the applicant is no more interested to proceed with the case. The O.A. is accordingly dismissed for default. However, there shall be no order as to costs.


Member (A)


Member (J)

DKN